

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 67/397-398/NCLT/AHM/2016 (New)  
C.P. No. 20/397-398/CLB/MB/2014 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017**

bidi

Name of the Company:

Ishwarbhai Vithalbhai Patel

V/s.

Krishna Barrels Pvt. Ltd. & Ors.

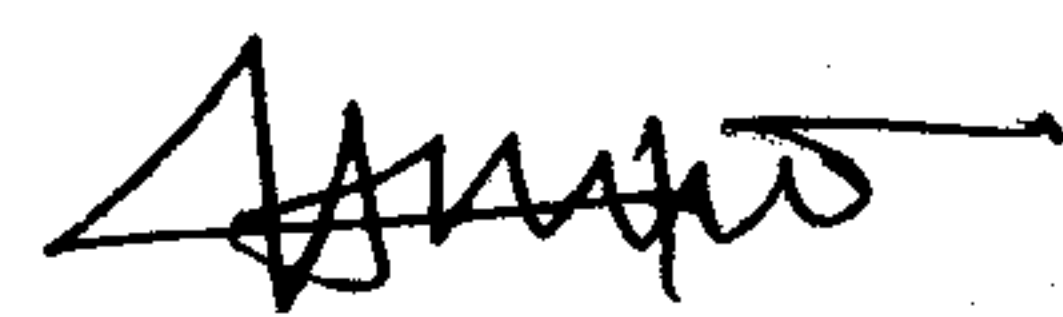
Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1. HARMISH K. SHAH

ADV.

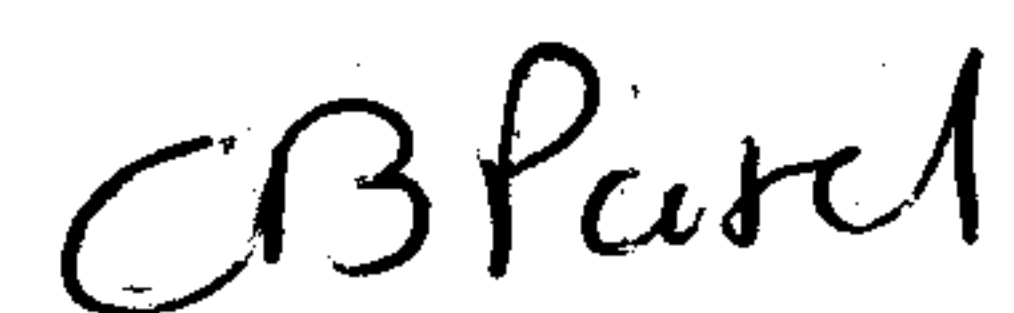
Respondent



2. Chetan Patel

CS

Petitioner



**ORDER**

Learned PCS Mr. Chetan Shah present for Petitioner. Learned Advocate Mr. Harmish Shah present for Respondents.

Heard arguments of Learned PCS for Petitioner and Learned Counsel for Respondents.

Filing written arguments of both parties list the Matter on 28.07.2017

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 17<sup>th</sup> day of May, 2017.